

**Annexure-7**

**Name of the corporate debtor: Topknit Processing Mill Private Limited; Date of commencement of liquidation: 26.07.2023; List of stakeholders as on: 22.09.2023**

**List of other stakeholders, if any (other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted						Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	C.Sivasami	Equity Shareholder	25.08.2023	1,00,91,000	1,00,91,000	Equity Shareholder	0	Nil	0	3.99	0	0	0	0	As per books of accounts (Related Party)
2	S.Jana Bharathi	Equity Shareholder	25.08.2023	79,09,000	79,09,000	Equity Shareholder	0	Nil	0	3.13	0	0	0	0	As per books of accounts (Related Party)
	Total			1,80,00,000	1,80,00,000										



*A.R. Ramasubramania Raju*